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No. K.13016/02/2016-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 21<sup>st</sup> June, 2017.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Sharad Kumar Gupta, (ii) Ram Prasanna Sharma, and (iii) Arvind Singh Chandel, to be Additional Judges of the Chhattisgarh High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

  
21/6/2017

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

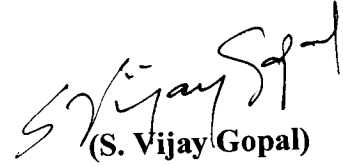
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13016/02/2016-US.II

Dated 21.06.2017

Copy to:-

- 1 S/Shri (i) Sharad Kumar Gupta, (ii) Ram Prasanna Sharma, and (iii) Arvind Singh Chandel, C/o The Registrar General, Chhattisgarh High Court, Bilaspur.
- 2 The Secretary to Governor of Chhattisgarh, Raipur.
- 3 The Secretary to Chief Minister of Chhattisgarh, Raipur.
- 4 The Secretary to Chief Justice, Chhattisgarh High Court, Bilaspur.
- 5 The Chief Secretary, Government of Chhattisgarh, Raipur.
- 6 The Registrar General, Chhattisgarh High Court, Bilaspur.
- 7 The Accountant General, Chhattisgarh, Raipur.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Additional Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/US.I/S.O.(Desk)
- 12 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978